

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 148(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY:

Anil Kumar Jain & Anr.

Vs

Vardhman Roller Flour Mills Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ARUN SAXENA	Adv	Res. I to 4	Kalin
2.	MS. NALINI	Adv		
3.	MS. ANUSHRI SINGH	Adv		
4.	Mr. Manoj Kr. Garg	Advocate	Petitioners	Pandit 22.05.17
5.	Mr. Harsh Pandit	Advocate		

ORDER

Learned Counsel has pointed out that he will file an affidavit and statement by the respondent in reply to the company application no. 133/PB/2017 within 2 days with a copy in advance to the Counsel.

List on 31st of May, 2017.

SD
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17 (Kanta)